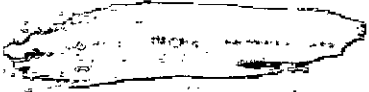


(9)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD


G.A. No. 296/94

1. Mr. A. Dominic
2. Mr. B. Ratna Raju

.. Applicants/
Applicants.

Vs

1. The Commandant, EME
Record, Tirumalgiri,
Secunderabad.
2. The Development Officer,
Employment Exchange
Musheerabad, Hyderabad.

.. Respondents/
Respondents.

Counsel for the Applicants/
Applicants.

: Mr. K. Venkateswara Rao for
Mr. Ch. Jagannadha Rao

Counsel for the Respondents/
Respondents.

: Mr. N.R. Devaraj, Sr. CGSC.

CORAM:

THE HON'BLE SHRI A.V. HARIDASAN : MEMBER (JUDL.)

THE HON'BLE SHRI A.B. GORTHY : MEMBER (ADMN.)

.. 2 ..

O.A.No.797/94

Member (Judl.) Y

Mr.K.Venkateswara Rao on behalf
of Mr.Ch.Jagannadha Rao, learned counsel for the
applicant is present. Heard Mr.N.R.Devraj, learned
counsel for the respondents. The learned
counsel for the applicant submits that the applicants
are not pressing this O.A. as well as M.A. Hence
the application is dismissed as withdrawn. No costs.

(A.B.GORTHY)
Member (Admn.)

Member (Judl.)

Dated: 20th July, 1994

(Dictated in Open Court)

Andale 26/7/94
DEPUTY REGISTRAR(J)

sd

Copy to:-

1. The Commandant, EME,
Record, Mirumalgiri,
Secunderabad.
2. The Development Officer,
Employment Exchange,
Musheerabad, Hyderabad.
3. One copy to Sri Ch.Jagannadha Rao, Advocate, CAT, Hyderabad
4. One copy to Mr.N.R.Devraj, Sr.CGSC, CAT, Hyderabad.
5. One copy to Library, CAT, Hyderabad.
6. One spare copy.

YLKR

2nd.
Am 25/7/94.

Typed by

Compared by

Checked by

Approved by

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR.A.V.HARIDASAN: MEMBER(J) ✓

AND

THE HON'BLE MR.A.B.GORTHY : MEMBER(A) ✓

Dated: 20.7.94 ✓

ORDER/JUDGMENT. ✓

~~M.A./R.P./C.P.NO.~~

U.A.NO. 797/94 ✓

T.A.NO. with (W.P.NO. MA 496/94)

Admitted and Interim Directions
Issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as Withdrawn. ✓

Dismissed for Default.

Rejected/Ordered.

No order as to costs. ✓

